



Release Order No.: 1123/4155/2021

**DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE**

**Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**

Attachment Proceedings Nos. 7731 & 7730 of 2021

Certificate No. RC 4155 of 2021

**The Principal Officer/Chairman & Managing Director/CEO  
All the Banks in India/All the Mutual Funds in India  
NSDL/CDSL, Mumbai**

- Whereas Recovery Certificate No. **RC 4155/2021 dated September 21, 2021** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 45,71,246/- (Rupees Forty-Five Lakh Seventy-One Thousand Two Hundred Forty-Six Only)** along with further interest, all costs, charges and expenses etc. against **Amul Gagabhai Desai (PAN: AHDPD3526G)** ["Defaulters"] and the same was due in respect of the said certificate.
- And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
- And whereas SEBI has cancelled the Recovery Certificate No. 4155 of 2021 against Amul Gagabhai Desai (PAN: AHDPD3526G) in the matter of Timbor Home Limited.
- In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Amul Gagabhai Desai (PAN: AHDPD3526G)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
- This is without prejudice to any other order of attachment or freeze by the competent authority under any law.
- If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**

Given under my hand and seal at Ahmedabad this **06<sup>th</sup>** day of February, 2026.



Copy to: By Mail

**Amul Gagabhai Desai (PAN: AHDPD3526G)**  
E-mail ID : [amul\\_desai\\_21@yahoo.com](mailto:amul_desai_21@yahoo.com)

*Pooja Dhingraa*  
Recovery Officer  
पूजा ढींगरा / Pooja Dhingraa  
वसूली अधिकारी एवं उपमहाप्रबधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
Ahmedabad / Ahmedabad